

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 249 -2020

Spark Healthlink Pvt. Ltd.

..... Petitioner

V e r s u s

State of Goa and ors.

..... Respondents

Adv. S. N. Joshi for the Petitioner.

Ms. A. Kamat, Addl. Government holding for AGA Ms. Maria Correia for Respondent no.1.

Adv. Pronoy Kamat for the Respondent nos.2 & 6.

Adv. H. D. Naik for the original complainant, 8,9-10.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 5th January, 2021.****ORDER:**

The respondents seek further time to complete the pleadings.

2. Post the matter on 19/1/2021.

DAMA SESHADRI NAIDU, J.

AP/-